

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 19-10-2020

S.R .No	Case No	Party Name	Advocate Name
	<u>S.CT.H.CT. TIME BOUND</u>		
1	SUIT 1108606/1993	SALIM MOHAMMED DAUDANI Vs SMT DHARMADEVI NANDLAL KHARWAR AND 5 ORS	K.R. Belosay
2	SUIT 100406/2014	KURLA MALAYALEE SAMAJAM Vs 1.MS S. RAJESH AND ASSOCIATES 2. RAJESH RAGHAVENDRA RAO	JITENDRA RAMUGADE
	<u>C/S REPLY</u>		
3	SUIT 108708/1992	MRS ZAKI S GANDHI AND ORS Vs SAKINASALEH MUKHTIAR AND 13 OTHERS	MR R R SURGUROH I K CALCUTTAWALA,
4	SUIT 102019/2018	1.Smt.Priya Kanaiya Gupta 2.Shri.Ajay Ashok Gawde 3.Dinesh Ashok Gawde Vs 1.Smt.Pradnya Prakash	A. K. Upadhyay

		Dhuri 2.Shri Sanjay Shivram Dhuri 3.M/s.Omkar Realtors and Developers Pvt.Ltd	
COMPLIANCE			
5	SUIT 106427/2004	SMT ASHA NAVIN BIHANI Vs M S ROOFIT INDUSTRIES LTD	M S PANDEY AND CO
6	SUIT 108207/1986	Smt. Smita Gajanan Paranjape Vs. The Deccan Chambers CHS LtdMANOHAR BALWANT KAWALI AND ORS Vs SURESH NARAYAN KAWALI AND CO AND ORS	M S HENAL VAKHARIA AND ASSOCIATES

SHERISTEDAR

C.R. NO.9

CIVIL CAUSE LIST DATED 20-10-2020

S.R .No	Case No	Party Name	Advocate Name
S.CT.H.CT. TIME BOUND			
1	SUIT 107460/2006	ABDUL KADAR YADLI SHAIKH PROP OF SANJEEV BROTHERS AND SANJIV GRILL REPAIRING WORKS Vs TAPAS KUMAR DAS PROP OF SHIV KALI INDUSTRIES	H R SHARMA AND RAJENDRA PAWAR
		ARGUMENTS	
2	SUIT 107832/2000	ZINOBIA FAREDUN SHROFF Vs MAHARUKH PESTONJI JAVAT AND 2 ORS	P G PRAVIN SUNIL AND CO
C/S HEARING			
3	SUIT 100452/2017	Shri. Mumtaz Isak Vs 1.Raisul Zama Isak 2.Shri.Wasiraja Raisul 3.Mamta CHSL 4.Shri.Sukhkarta Developers	Khalid Naseem Khan
COMPLIANCE			
4	SUIT 102432/2018	Jayashree Vijay Wadke Vs Mr. Nandkumar Dwarkanath Dere	Vikrant V. Parashurami

5	SUIT 100861/2019	Pavankumar Agrawal Vs Kamlesh Manubhai Patel	Shri. J.V. Parmar
REPORT OF COMISSIONER/COURT RECEIVER			
6	SUIT 101347/2013	SMT. SUDHA P. DANGAT Vs MRS VEENA VIJAY SHELKE ADN 2 ORS	CITY LEGAL CO SHRI V.P. VAZE Manish Kenia

SHERISTEDAR

C.R. NO.9

CIVIL CAUSE LIST DATED 21-10-2020

S.R .No	Case No	Party Name	Advocate Name
ORDER			
1	SUIT 102731/2018	Mrs. Neeta Samir Sutaria Vs Mrs. Behroz Dossabhoy Raja	Ms. Manisha Kapadia
S.CT.H.CT. TIME BOUND			
2	SUIT 110081/1987	MR ZARIR EDI MAHAHA AND ANR Vs RODA FERAZ ENGG AND ORS	V THAKER AND CO N R BAPAT, P
3	SUIT 100753/2016	Anjana Viren Shah Vs 1.Anil Nair 2.Mukand Limited 3.Praveen Shetty	M/s. Hariani and Co. Adv. Avikkal Rajan D.1
ADMISSION DENIAL			
4	SUIT 102261/2015	1.Nandkishor Bhikaji Aswale and Ors. Vs 1.Rajesh Chandrakant Aswale and Ors.	Pradip R. Kadam and Rajendra H. Satale
HEARING ON PRELIMINARY ISSUE			
5	SUIT 100376/2016	Ms. B.H. Agarwal Vs 1.Preeti Shah 2.Jyotikumar Chunilal Mehta	Apollo Moghe

NM FOR HEARING			
6	SUIT 102029/2017	1.Ramachet Vishwkarma and Ors. Vs Mr.Laxmikant Ramnavmi Vishwkarma	
7	SUIT101046/201 7	Mrs. Sukhi Devi Mulchand Bohara Vs Smt. Prakash Devi Hukamraj Bohra	Vaibhav Pandya
8	SUIT 101021/2017	M/s. J. K. N. Enterprises Vs 1.Mr Murari Mohan P.G.Jalui alias Murali Mohan Das 2.Mohd.Asif Mohd. Yunus Galiyara	Mr. A. R. Pande

SHERISTEDAR

C.R. NO.9

CIVIL CAUSE LIST DATED 22-10-2020

S.R .No	Case No	Party Name	Advocate Name
ORDER			
1	SUIT 107778/1997	Lt.Cdr. Keharsingh s/o Kartarsingh Vs Lt.Cdr. Bhajansingh Kartarsingh	
S.CT.H.CT. TIME BOUND			
2	SUIT 110277/1988	MR SUNIL J GUPTA AND ANR Vs REBECCA N SAMUEL AND ANR	ADV DISCHARGED
NM FOR HEARING			
3	SUIT 101444/2018	Santoshkumar Triveniprasad Sahu Vs Triveniprasad Shivdani Sahu	C. B. Yadav
4	SUIT 103185/2018	Anil Vishnu Pawar Vs	Amol J. Sonawane

		Ravindra Anant Pawar	
5	SUIT 101078/2019	Mrs. Leena Deepak Patel Vs Mrs. Bina Lalit Shah	M.R. Yadav and Asutosh Shukla
6	SUIT 102921/2019	Mukhtar Ahmed s/o Ali Kabir Ansari Vs Javed s/o Iliyas Shaikh	V.R. Tripathi and Asso.
7	SUIT 103273/2019	Bharat Domodar Indulkar Vs Sadanand Damodar Indulkar	Akhilesh Upadhyay

SHERISTEDAR

C.R. NO.9

CIVIL CAUSE LIST DATED 23-10-2020

S.R .No	Case No	Party Name	Advocate Name
ARGUMENTS			
1	SUIT 103022/2008	Dilip Chunilal Mistry Anr. Vs Pratap Nanlal Mistry Ors.	Ms.N.N.Vaishnawa Co.
2	SUIT 101296/2009	DILIP CHUNILAL MISTRY ANR Vs PRATAP NANALAL MISTRY ORS	MS.N.N.VAISHNAW A CO MS. SUNIL CO.- DEFT
3	SUIT 106714/2006	CHANDRAKANT DHARSI VORA AND ANR Vs HIREN PRAFUL VORA AND 3 ORS	MR HIRA GUMMALA, ADV FOR PLFFS A M SARAOGI 1
ADMISSION DENIAL			
4	SUIT 104127/2009	CHANDRASHEKHAR R SHARMA Vs LALJIBHAI V SOLANKI AND ANR	D R DHIWAR MR N K MUDNANEY 1, 2
NM REPLYREJOINDER			
5	SUIT 101740/2018	Ms. Halima Babamiya Sayed Vs Ms. Urooj Mazhar Khan	Mahendra Shingade

6	SUIT 102969/2019	Jude Edwin Rebello Vs Uday Appaji Desai	Prashant G. Karande
C/S HEARING			
7	SUIT 104813/2008	HARSHA YOGESH KAPADIA Vs JITENDRA HARIDAS UDESHI AND 15 ORS	MS BHAIRAVI N PATHAK U OBJ M S BHASKAR AND CO AND M S ROCHI AND ROCHI 2 TO 5
COMPLIANCE			
8	SUIT 101403/2019	Mr. Pannalal Hiralal Betwala Vs Smt. Kalavati Nanka Betwala	SKC Legal
9	SUIT 107364/2006	mahesh dhanji velani Vs m s ramjramjibhai bhimjibhai and sons	G H SHUKLA AND CO P M SHAH 5 AND 6 U OBJ
10	SUIT 100323/2016	Mr. Samsheer Makabul Ali Vs 1.Mr. Mohammed iliyas Maqbool Ali 2.Mr. Siraz Mohammed iliyas	Sohel E. Kazi

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